

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram**

1. **Dr. Pramod Deo, Chairperson**
2. **Shri S.Jayaraman, Member**
3. **Shri V.S.Verma, Member**

**Petition No. 42/2010**

**In the matter of**

Reimbursement of additional expenditure towards deployment of special security forces (CISF) for Salakati and Bongaigaon sub-station for the year 2008-09 in Eastern Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

Bihar State Electricity Board & Others

**.. Respondents**

**ORDER**

The petitioner has filed this petition seeking reimbursement of additional expenditure incurred towards deployment of Special Security Forces at Salakati and Bongaigaon sub-station in the Eastern Region for the year 2008-09.

2. Admit.

3. The petitioner has already served copy of the petition on the respondents on 4.2.2010 through speed post. The respondents may file their replies by 19.3.2010, with a copy to the petitioner. Rejoinder, if any, may be filed by 9.4.2010.

4. List on 20.4.2010.

Sd/-  
**(V.S.VERMA)**  
**MEMBER**

sd/-  
**(S.JAYARAMAN)**  
**MEMBER**

sd/-  
**(DR.PRAMOD DEO)**  
**CHAIRPERSON**

**New Delhi dated the 2nd March 2010**